

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2116
ANSWERED ON:06.12.2012
E LIBRARY
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a National Legal e-Library was launched on 15 August, 2011 to provide free access to all advocates. Bar Associations, law schools/colleges and the law officers;
- (b) if so. the salient features of the project, the extent of its usefulness to the students and practitioners of law;
- (c) the usage profile, number and content-wise; and
- (d) the reactions of users thereto?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a): No, Madam.
- (b) to (d) : Does not arise.